

**GOVERNMENT OF INDIA  
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,  
UNANI, SIDDHA AND HOMOEOPATHY  
(AYUSH)**

**LOK SABHA  
UNSTARRED QUESTION NO. 4185  
TO BE ANSWERED ON 11<sup>TH</sup> AUGUST, 2017**

**CLINICAL TRIALS ON HIV PATIENTS**

**4185. SHRI M.I. SHANAVAS:**

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) whether the Government is aware of reported clinical trials conducted by a Government Homoeopathic Medical College that claims to have already turned eight persons HIV negative and if so, the details thereof;
- (b) whether these trials have been approved by the Clinical Trials Registry of India and the National Aids Control Organisation (NACO) and if so, the details thereof;
- (c) whether the Government has called for detailed inquiry in this regard and if so, the details thereof and if not, the reasons therefor; and
- (d) the steps taken by the Government towards clarifying procedural overlapping and administrative complexities between agencies of the Ministries of Health and Family Welfare and Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)?

**ANSWER  
THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,  
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY  
(SHRI SHRIPAD YESSO NAIK)**

(a): The National Aids Control Organisation (NACO) and the Central Council for Research in Homeopathy (CCRH) have not received any claim made by Homoeopaths about treatment of HIV patients with Homeopathic drugs. However, a report in the newspaper, 'The Hindu' has highlighted the claim.

(b) & (c): NACO has informed that no such trial has been approved. As no claim has been received by them, detailed inquiry has not been sought.

(d): Detailed guidelines for undertaking clinical trials in Homoeopathy on the lines of schedule 'Y' of drugs and Cosmetic Act has been drafted by the Central Council for Research in Homeopathy to pre-empt any procedural overlapping.

.....